



**SMT. G.ANUPAMA CHAKRAVARTHY**  
**REGISTRAR GENERAL**

**HYDERABAD**  
**Dt. / .10.2021**

(Off): 2344 6166  
(Fax): 2344 6155

**ROC.NO.2304/SO/2021**

To

All the Unit Heads in the State.

Sir/Madam,

Sub: High Court for the State of Telangana – Letter received from the Member Secretary, Telangana State Legal Services Authority, Hyderabad – Launch of Pan India Awareness and Outreach Campaign on 2<sup>nd</sup> October, 2021 - Request to share the Youtube link of the programme to all the Judicial officers in the State – Forwarded – Reg.

Ref: Letter in Roc.No.3508/TLSA/2021, dated 01.10.2021 received from the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

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Adverting to the subject and reference cited, as directed, I am enclosing herewith a copy of the letter received from the Member Secretary, Telangana State Legal Services Authority, Hyderabad under reference cited, along with enclosures, with regard to live programme of launching of Pan India Legal Awareness and Outreach Campaign on 2<sup>nd</sup> October, 2021 from 11 AM to 12 Noon, by NALSA, and request to view the said live programme through youtube link provided therein and also to circulate the same to all the Judicial Officers working under your control, and instruct them to view the said live programme.

Yours sincerely,

  
REGISTRAR GENERAL

**Copy to:**

The Member Secretary, Telangana State Legal Services Authority, Hyderabad



GOVERNMENT OF TELANGANA  
TELANGANA STATE LEGAL SERVICES AUTHORITY

2<sup>nd</sup> Floor, 'C' Block, High Court Premises,  
Hyderabad, Telangana State - 500 066

**E-Mail: [telanganaslsa@gmail.com](mailto:telanganaslsa@gmail.com)**

**Website: [www.tslsa.telangana.gov.in](http://www.tslsa.telangana.gov.in)**



**Y. RENUKA,**  
**Member Secretary**  
(District & Sessions Judge)

Roc.No.3508/TSLSA/2021, Dated : 01.10.2021

To  
The Registrar General,  
High Court for the State of Telangana,  
Hyderabad.

Madam,

Sub:- Launch of Pan India Awareness and Outreach Campaign on 2<sup>nd</sup>  
October, 2021 from Vigyan Bhawan, New Delhi - Reg.

Ref:- NALSA letter F.No.L/14/2021/NALSA, dated.27.09.2021

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Adverting to the captioned subject and reference, I am herewith communicating the letter received from NALSA under reference cited, with regard to launching of Pan India Legal Awareness and Outreach Campaign on 2<sup>nd</sup> October, 2021, from Vigyan Bhawan, New Delhi.

As per the said communication, the Hon'ble President of India has been pleased to grace the occasion as Chief Guest and the Programme will be held in the August presence of Hon'ble the Chief Justice of India & Patron-in-Chief, NALSA, Hon'ble Minister for Law & Justice, Government of India, Hon'ble Executive Chairman, NALSA, Hon'ble Chairperson, Supreme Court Legal Services Committee and other dignitaries.

As per the guidelines of NALSA, I request you to share YouTube link of the said programme with all the Judicial Officers working in the State of Teiangana, to view the live programme.

Yours faithfully,

*Ryara*  
1/10/21  
MEMBER SECRETARY

Encl: NALSA letter dated.27.09.2021

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**URGENT: Launch of pan-India Awareness and Outreach Campaign on 2nd October, 2021 from Vigyan Bhawan, New Delhi.**

Inbox

N

**NALSA via nic.in** Tue, Sep 28, 12:50 PM (3 days ago)

to Andaman, Mr, Bijoyesh, Andaman, Andhra, Arunachal, Assam, Bihar, Chandigarh, Chhattisgarh, Silvassa, Daman, Shashikant, Kanwal, Establishment, dlsathebest, Goa, GSLSA,, Haryana, HPSLSA, Jammu, Jharkhand, KSLSA, Kerala, Ladakh, Lakshadweep, MPSSLSA, MSLSA, Manipur, mslsa, Meghalaya, Mizoram, Nagaland, Odisha, Orissa, Puducherry, Punjab, Rajasthan, Rajasthan, Sikkim, Tamil, Telangana, me, Tripura, Uttarakhand, upslsa, West, askashokjain

**MOST URGENT**

F.No. L/14/2021/NALSA  
27.09.2021

To

The Member Secretaries  
All the State Legal Services Authorities

**Sub: Launch of pan-India Awareness and Outreach Campaign on 2<sup>nd</sup> October, 2021 from Vigyan Bhawan, New Delhi.**

**Ref: NALSA e-mail dated 11.09.2021.**

Sir/Madam,

As you are aware that NALSA has conceptualized a pan-India Legal Awareness and Outreach Campaign from 2<sup>nd</sup> October, 2021 to 14<sup>th</sup> November, 2021 and launch event will be held on 2<sup>nd</sup> October, 2021 from 11AM to 12 Noon in Plenary Hall, Vigyan Bhawan, New Delhi.

2. Hon'ble The President of India has been pleased to grace the occasion as Chief Guest. The Programme will be witnessed by the August presence of Hon'ble the Chief Justice of India & Patron-in-Chief, NALSA, Hon'ble Minister for Law and

Justice, Government of India, Hon'ble Executive Chairman, NALSA, Hon'ble Chairperson, Supreme Court Legal Services Committee and other dignitaries.

3. I am under direction to request you to ensure that

(i) the programme should be streamed live on NALSA YouTube Channel as well as other television channels including Doordarshan (information to be shared with you in due course). The programme must be screened live through Taluk and District Headquarters including remotely placed court campuses wherein Legal Services Centers or Legal Aid Clinics are established.

(ii) All the DLSAs be directed to share the YouTube link with District Administration, Police Administration, Police Stations, NGOs, village panchayats, Panel lawyers, PLVs, other local level functionaries and Press and Media persons so that message from the programme may disseminate to the last man in the queue.

**Link: <https://www.youtube.com/watch?v=UQR9IJZQVWY>**

(iii) On the morning of 2<sup>nd</sup> October, 2021, Prabhat Pheris at headquarters of DLSAs and Talukas be organized to celebrate birth anniversary of Mahatma Gandhi wherein placards for legal awareness may also be displayed.

As you have already shared the Action Plan with NALSA and in another couple of days, NALSA will share certain working modalities with you, though, Action Plan will be released on 2<sup>nd</sup> October, 2021 and a copy of the same will be supplied to you in the post lunch meeting but prior to that please ensure that teams for village-to-village awareness campaign are formed for the week beginning from 2<sup>nd</sup> October, 2021 to 8<sup>th</sup> October, 2021 and action in compliance to NALSA e-mail dated 11.09.2021 is initiated from 2<sup>nd</sup> October, 2021 itself.

With regards

Yours sincerely,

(Ashok Kumar Jain)

Member Secretary

NATIONAL LEGAL SERVICES AUTHORITY,

12/11, JAM NAGAR HOUSE,

SHAHJAHAN ROAD, NEW DELHI-110011,

PH. NO.-011- 23382778

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